

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MRS. JUSTICE ANU SIVARAMAN

&

THE HONOURABLE MRS. JUSTICE M.R. ANITHA

TUESDAY, THE 12TH DAY OF MAY 2020 / 22ND VAISAKHA, 1942

WP(C).NO.9709 OF 2020

PETITIONER:

HIMDAD P. ABOOBACKER  
AGED 28 YEARS, S/O MUHAMED KUNHI,  
ZEENATH MANZIL,  
PALLIPUZHA, PALLIKERA (P.O),  
KASARAGODE DISTRICT,  
PIN - 671 316.

BY ADV. DR. MATHEW A KUZHALANADAN  
K.R.ARUN KRISHNAN  
SUDEEP ARAVIND PANICKER

RESPONDENTS :

1. UNION OF INDIA,  
REP. BY SECRETARY TO GOVERNMENT,  
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY,  
ELECTRONICS NIKETAN, 6 CGO COMPLEX,  
LODHI ROAD,  
NEW DELHI-110 003.
2. STATE OF KERALA,  
REPRESENTED BY CHIEF SECRETARY,  
GOVERNMENT SECRETARIAT,  
STATUE, THIRUVANANTHAPURAM DISTRICT  
PIN - 695 001.
3. DEPARTMENT OF ELECTRONICS & INFORMATION TECHNOLOGY,  
REP BY PRINCIPAL SECRETARY TO GOVERNMENT,  
FIRST FLOOR, MAIN BLOCK,

GOVERNMENT SECRETARIAT,  
STATUE, THIRUVANANTHAPURAM DISTRICT  
PIN - 695 001.

4.DEPARTMENT OF HEALTH AND FAMILY WELFARE,  
REP. BY PRINCIPAL SECRETARY TO GOVERNMENT,  
NORTH SANDWICH BLOCK,  
GOVERNMENT SECRETARIAT,  
STATUE, THIRUVANANTHAPURAM DISTRICT  
PIN - 695 001.

5.THE DISTRICT COLLECTOR, KASARGODE DISTRICT,  
COLLECTORATE, CIVIL STATION,  
VIDYA NAGAR, KASARGODE,  
KERALA, PIN - 671 123.

6.THE KERALA STATE POLICE CHIEF,  
STATE POLICE HEAD QUARTERS,  
VAZHUTHACAUD, THIRUVANANTHAPURAM,  
PIN - 695 010.

BY SRI.SUVIN R MENON, ASGI  
BY SRI.BIMAL K NATH, GP

THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON  
12.05.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

**ANU SIVARAMAN  
&  
M.R.ANITHA, JJ.**

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W.P (C) No.9709 of 2020  
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Dated this the 12<sup>th</sup> day of May, 2020

**ORDER**

Learned ASGI takes notice for the 1<sup>st</sup> respondent. The learned Government Pleader takes notice for respondents 2 to 6 and seeks time to place pleadings on record.

Post after holidays.

**ANU SIVARAMAN  
JUDGE**

**M.R.ANITHA  
JUDGE**